## ग्रासाम ग्रौर मध्य प्रदेश के लिए नेशनल डेबलपमेट कोर

Written Answers

२४६. श्री महाबीर दास: क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार ने क्रासाम क्रीर मध्य प्रदेश के लिये एक नेशनल डेवलपमेंट कोर के निर्माण की योजना बनाई है; स्रौर
- (ख) यदि हां, तो उस योजना का ब्यौरा क्या है स्रौर उस योजना के स्रन्तर्गत भर्ती कब शरू की जायेगीं?

†[NATIONAL DEVELOPMENT CORPS FOR ASSAM AND MADHYA PRADESH

249. SHRI MAHABIR DASS: the Minister of REHABILITATION pleased to state:

- (a) whether Government have formulated a scheme to raise a National Development Corps for and Madhya Pradesh; and
- (b) if so, the details of the scheme and when the recruitment under the scheme will be started?]

पुनव सि मंत्री (श्री महावीर त्यागी): (क) सरकार ने पर्वी पाकिस्तान से ग्राने वाले स्वस्थ विस्थापितों में से, जो सहायता तथा ग्रावाजाही केन्द्रों में हैं, एक राष्टीय विकास दल बनाने का निर्णय किया है। "दल" के प्रथम तीन "खण्ड" ग्रसम, व्रिपुरा, तथा मध्य प्रदेश से होंगे।

(ख) एक विवरण जिसमें योजना की खास खास बातें दी गई हैं, सभा की मेज पर रख दिया गया है । दिखिए परिशिष्ट ४६, श्रन्पत्न संख्या १५] "दल" में भर्ती के लिये ग्रजियां, ग्रसमः विपुरा, तथा मध्य प्रदेश के कमांडरों द्वारा मांगी जा रही हैं।

†[THE MINISTER OF REHABILI-TATION (SHRI MAHAVIR TYAGI): (a) Government have decided to raise a Rashtriva Vikas Dal from amongst able-bodied migrants from East Pakistan who are in relief and camps. The first three "Khands" of the "Dal" will be located in Assam, Tripura and Madhya Pradesh.

to Questions

(b) A statement indicating salient features of the scheme of the 'Dal' is placed on the Table of the (See Appendix XLIX, Annexure No. 15). Applications for recruitment to the 'Dal' are being invited by the Camp Commandants in Assam, Tripura and Madhya Pradesh.]

## ALLOCATION OF MONEY FOR OIL INDUSTRY

- 250. SHRI U. S. DUGAL: Will the Minister of Petroleum and Chemi-CALS be pleased to state:
- (a) whether the Planning Commission has allocated Rs. 500 crores for oil industry during the Five Year Plan period; and
- (b) if so, how much amount will be reserved for the Private Public Sectors respectively?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) and (b) No have yet been taken on the allocations under the Fourth Five Year Plan.

## University in Delhi After JAWAHARLAL NEHRU

- 251. SHRI U. S. DUGAL: Will the Minister of Education be pleased to state:
- (a) whether the Government have decided to start a new University to be named after Jawaharlal Nehru in Delhi; and
- (b) if so, how much amount been sanctioned for the purpose?

THE MINISTER OF **EDUCATION** (SHRI M. C. CHAGLA): (a) Yes, Sir,

(b) So far, no amount has been sanctioned as the details of the scheme are still being worked out.

PROPRIETORY RIGHTS TO EAST PAKISTAN
DISPLACED PERSONS

252.  $\begin{cases} \text{Shri U. S. DUGAL:} \\ \text{Shri P. ABRAHAM:} \end{cases}$ 

Will the Minister of Rehabilitation be pleased to state:

- (a) whether Government have taken any decision with regard to conferring proprietory rights on land to displaced persons from East Pakistan; and
  - (b) if so, the details thereof?

THE MINISTER OF REHABILI-TATION (SHRI MAHAVIR TYAGI): (a) and (b) Where large blocks of cultivable land are available, it proposed to set up State-owned farms where the migrants would be initially employed as farm labour for a period of 3 to 5 years, after which the land will be allotted to them as far as possible on cooperative basis, if they show real keenness in cultivation. Where the agricultural land available is in small blocks, the land would initially be leased to the migrants on individual basis and those who show real keenness in cult:vation will, after 3 years or so, allotted the land and title passed on to them in due course.

In the case of those who had migrated from East Pakistan prior to January, 1964, all allotments of agricultural land were made on individual basis.

House construction for displaced persons from East Pakistan

253. Shri N. PATRA: Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that the construction of houses for the displaced persons from East Pakistan

was carried out at Sunabeda, Theruvelly and Ambaguda in Koreput District, Orissa, without calling for tenders; and

(b) if the reply to part (a) be in the affirmative, whether investigation<sub>S</sub> have been made in this regard and if so, the results thereof?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): (a) Construction was carried out and the tenders had been duly invited.

(b) Does not arise.

## पत्रावलियों पर हिन्दी में टिप्पणी

२५४ श्री भगवत नारायण भागंव : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि केन्द्रीय मंत्रालयों को ये श्रादेश जारी कर दिये गये हैं कि जिन सेक्शनों में श्रधिकारी हिन्दी में काम करने की क्षमता रखते हों वहा पत्रावलियों पर टिप्पणी हिन्दीं में लिखी जाए; श्रौर यदि हां तो इन श्रादेशों का कहां तक पालन हो रहा है ?

†[Noting on files in Hindi

254. Shri B. N. BHARGAVA: Will the Minister of Home Affairs be pleased to state whether it is a fact that orders have been issued to the Central Ministries that noting on files should be done in Hindi in those sections where officers are capable of doing their work in Hindi; and if so, how far these orders are being followed?]

गृह-कार्य मंत्रालय में उपमंत्री (श्री लिलत नारायण मिश्र): मार्च, १६६१ में ब्रादेश जारी किये गये थे कि सचिवालय के जिन अनुभागों में अधिकांश कर्मचारियों को हिन्दी का व्यवहारिक ज्ञान हैं उन में प्रयोगात्मक कृप से फाइलों पर हिन्दी में नोट लिखने की

<sup>†[]</sup> English translation.